

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
STARRED QUESTION NO. †*239
TO BE ANSWERED ON 11.12.2024**

Schemes to Increase Coal Production

†*239. Shri Babu Singh Kushwaha:

Will the Minister of COAL be pleased to state:

- (a) whether the Government proposes to formulate any special scheme to increase the coal production;
- (b) if so, the details thereof;
- (c) the additional steps being taken by the Government to meet the projected demand for coal by the years 2030 and 2047;
- (d) the data with respect to royalty received by the States from coal mining, employment generation, investment in infrastructure during the last five years;
- (e) the details of current operations and future projects of National Coal Development Corporation (NCDC) and Singareni Collieries Company Limited (SCCL); and
- (f) the steps taken by the Government to reduce the environmental impact of coal mining and to ensure sustainable development?

**ANSWER
MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)**

(a) to (f):- A Statement is laid on the table of the House.

Statement referred to in reply to part (a) to (f) of Lok Sabha Starred Question No. †*239 for answer on 11.12.2024 asked by Shri Babu Singh Kushwaha:

(a) & (b): Ministry of coal has formulated strategy to augment domestic coal production to 1.5 BT by 2030. The domestic coal production / projection plan in the country till 2029-30 is as under:

Company/Year	Annual Plan Target	Projection Plan				
	2024-25	2025-26	2026-27	2027-28	2028-29	2029-30
CIL	838.00	915.00	1004.00	1043.00	1082.00	1131.00
SCCL	72.00	75.00	79.00	80.00	82.00	82.00
Captive & Others	170.00	203.39	227.80	255.14	285.75	320.04
Total	1080.00	1193.39	1310.80	1378.14	1449.75	1533.04

(c): The steps taken by the Government to increase the coal production in the country in order to meet the demand of coal for the upcoming years are as under:

- i. Regular reviews by Ministry of Coal to expedite the development of coal blocks.
- ii. Enactment of Mines and Minerals (Development and Regulation) Amendment Act, 2021 [MMDR Act] for enabling captive mines owners (other than atomic minerals) to sell up to 50% of their annual mineral (including coal) production in the open market after meeting the requirement of the end use plant linked with the mine in such manner as may be prescribed by the Central Government on payment of such additional amount.
- iii. Single Window Clearance portal for the coal sector to speed up the operationalization of coal mines.
- iv. Project Monitoring Unit for hand-holding of coal block allottees for obtaining various approvals / clearances for early operationalization of coal mines.
- v. Auction of commercial mining on revenue sharing basis launched in 2020. Under commercial mining scheme, rebate of 50 % on final offer has been allowed for the quantity of coal produced earlier than scheduled date of production. Further, incentives on coal gasification or liquefaction (rebate of 50 % on final offer) have been granted.
- vi. Terms and conditions of commercial coal mining are very liberal with no restriction on utilization of coal, allowing new companies to participate in the bidding process, reduced upfront amount, adjustment of upfront amount against monthly payment, liberal efficiency parameters to encourage flexibility to operationalize the coal mines, transparent bidding process, 100% Foreign Direct Investment (FDI) through automatic route and revenue sharing model based on the National Coal Index.

In addition to the above, coal companies have also taken the following steps to increase domestic coal production:

- i. Coal India Limited (CIL) has adopted a number of measures to increase coal production. In its Underground (UG) mines, CIL is adopting Mass Production Technologies (MPT), mainly with Continuous Miners (CMs), wherever feasible. CIL has also planned Highwalls (HW) mines in view of the availability of Abandoned/ Discontinued mines. CIL is also planning large capacity UG mines wherever feasible. In its Opencast (OC) mines, CIL already has State-of-the- Art technology in its high-capacity Excavators, Dumpers and Surface Miners.

- ii. Regular liaison is being undertaken by Singareni Collieries Company Limited (SCCL) for grounding of new projects and operation of existing projects. SCCL has initiated action for developing infrastructure for evacuation of coal like Coal Handling Plants (CHPs), Crushers, Mobile Crushers, Pre-weigh-bins etc.

(d): The details of royalty (in ₹ Crore) received by the States from coal mining during the last five years is as under:

Name of the State	2019-20	2020-21	2021-22	2022-23	2023-24 (Provisional)
Chhattisgarh	2350.21	2292.88	2509.75	3342.72	3285.05
Jharkhand	3211.03	2879.95	3616.95	4727.55	5427.24
Odisha	2139.45	1519.31	2704.31	4137.88	3881.8
Madhya Pradesh	2069.38	3199.42	2544.95	1890.72	3296.11
Maharashtra	1198.80	1153.85	1703.76	2898.58	2322.02
Telangana	1537.36	1429.74	351.5	4845.66	2904.23
West Bengal	18.96	12.64	16.87	18.16	18.46
Assam	31.34	5.89	0	25.39	16.84
Uttar Pradesh	406.39	638.23	475.24	583.87	606.12

Details of employment generation during the last five years is as under:

Year	CIL	SCCL	Neyveli Lignite Corporation India Limited (NLCIL)
2019-20	5113	2333	117
2020-21	4236	1706	85
2021-22	6168	2799	1094
2022-23	6134	1892	770
2023-24	5626	1245	732

The details of CAPEX achievement during the last five years is as under:

(Amount in ₹ Crore)				
Year	CIL	NLCIL	SCCL	Total
2019-20	6269.65	6470	2257.6	14997.25
2020-21	13283.83	2881	1310.08	17474.91
2021-22	15400.96	2541.76	1713.7	19656.42
2022-23	18619.27	3307.78	1473.17	23400.22
2023-24	23475.41	4270.18	1704.08	29449.67

(e): There are no operations of National Coal Development Corporation (NCDC) as on today. Singareni Collieries Company Limited (SCCL) has planned to produce 72 MT for the FY 2024-25. Out of 72 MT, 68.30 MT of coal is planned from operating mines and 3.70 MT of coal is planned from 3 new projects to be grounded in FY 2024-25. SCCL has also planned to open 7 New Projects within its mining lease area with rated capacity of 31.30 MTPA.

(f): To promote environmental sustainability in Coal/Lignite mines in the country, various sustainable & environment friendly initiatives have been taken such as plantation/ bio-reclamation, mine water utilization for community use, development of eco-parks and adoption of energy efficiency measures.

Further, the Coal Block Development and Production Agreement for commercial mining executed between Successful Bidder and Nominated Authority mandates that the Successful Bidder shall implement mechanised coal extraction, transport and evacuation in the coal mine, in line with modern and prevalent technologies. Accordingly, the Successful Bidder shall strive to minimise the carbon footprints from operations at the coal mine, undertake steps to reduce environmental pollution and promote sustainability, in accordance with Good Industry Practice.
